

CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ. SHRI. S. U. WADGAONKAR
COURT 47 ADDL SESSIONS JUDGE
Criminal Cause List Dated 01-12-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
(Urgent Cases)				
<u>EVIDENCE PART HEARD</u>				
1	SPL CASE CBI	100028/2005	CBI EOW MUMBAI Vs Krishan Kumar Gupta	PP Mr. Sharma Adv. Bhawe
<u>HEARING BEFORE CHARGE</u>				
2	SPL CASE CBI	100087/2003	CBI EOW MUMBAI Vs P.S. Subramanyam	SPP Adv. S. Priya
<u>EVIDENCE PART HEARD</u>				
3	SPL CASE CBI	100075/2011	The State CBI EOW MUMBAI Vs Zarina J. Batliwala @ Nargis Divendry and Ors.	
<u>CHARGE</u>				
4	SPL CASE CBI	100068/2015	The State CBI EOIII Vs Ashish Kumar and others	

**CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ. SHRI. S. U. WADGAONKAR
COURT 47 ADDL SESSIONS JUDGE
Criminal Cause List Dated 02-12-2020**

S.No.	Case Type	Case No.	Title	Name of Advocate
(Urgent Cases)				
<u>EVIDENCE PART HEARD</u>				
1	SPL CASE CBI	100100/1999	CBI EOW MUMBAI Vs Abid Ali Gulam Vohra 7	PP Adv. S. P. Parab for accused no. 1, Adv. Bhanushali for accused No. 4
<u>STAYED BY HONBLE HIGH COURT</u>				
2	SPL CASE CBI	100051/2002	CBI EOW MUMBAI Vs Ms. Arihant Electro Mech. Engineering Co. Ltd.	SPP Mr.Bhave
<u>HEARING</u>				
3	SPL CASE CBI	100099/2011	The State CBI ACB Vs Venkeba H Gujjal and 3 Ors	
4	MISC APPLN CBI	100443/2020	CBI,EOW Vs Hazel Fernandiz	
<u>EVIDENCE PART HEARD</u>				
5	SPL CASE CBI	100097/2011	CBI EOW MUMBAI Vs Vijay Nanalal Sheth @ Vanraj Narshi Shah	
6	SPL CASE CBI	100028/2014	The State CBI EOW Vs Anup Vijay Sheth and ors.	
<u>STAYED BY HONBLE HIGH COURT</u>				
7	SPL CASE CBI	100035/2012	The State CBI ACB Mumbai Vs Infinite Transmission and other16	
<u>REPLY/SAY</u>				
8	ABA	101476/2020	Arvind Sethi Vs State Of CBI EOW	Welegal

CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ. SHRI. S. U. WADGAONKAR
COURT 47 ADDL SESSIONS JUDGE
Criminal Cause List Dated 03-12-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
(Urgent Cases)				
<u>HEARING</u>				
1	SPL CASE CBI	100053/2006	CBI EOW MUMBAI Vs Niyamatulah	SPP Adv. Thakkar A
<u>EVIDENCE PART HEARD</u>				
2	SPL CASE CBI	100060/2004	CBI EOW Mumbai Vs Pravin Bharathan	SPP Adv. Avinash Rasal for accused No. 1 and 2, Adv. Tiwari for accused No. 3, Adv. Lele for A4
3	SPL CASE CBI	100083/2014	The State CBI EOW Vs Brian Mario Castelino and ors.	
4	SPL CASE CBI	100001/2017	The State CBI EOW Vs Pragesh Pravanchandra Mehta and others	

CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ. SHRI. S. U. WADGAONKAR
COURT 47 ADDL SESSIONS JUDGE
Criminal Cause List Dated 04-12-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
(Urgent Cases)				
<u>ARGUMENTS</u>				
1	CRI APPEAL	100613/2011	Jignesh Rajendra Bhatt @MA2014@BA1964 Vs C.B.I.	Law Global PP Nandode
2	CRI APPEAL	100614/2011	Jignesh Rajendra Bhatt n Anr.@MA2015-11@BA1965-11 Vs Central Bureau of Investigation	Law Global PP Nandode
3	SPL CASE CBI	100021/2002	CBI EOW MUMBAI Vs Ms KMP SYNTEX PVT LTD AND ORS.	SPP GONSALVIS
<u>EVIDENCE</u>				
4	SPL CASE CBI	100003/2004	CBI EOW MUMBAI Vs Nitesh Sadarangani 2 Oth.	SPP Adv. Sachwani
5	SPL CASE CBI	100103/2012	The State CBI EOW Vs Vignesh Multitrade Pvt.ltd and 3 other	

CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ. SHRI. S. U. WADGAONKAR
COURT 47 ADDL SESSIONS JUDGE
Criminal Cause List Dated 05-12-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
<hr/> (Urgent Cases)				
<u>HEARING</u>				
1	SPL CASE CBI	100133/2009	State of CBI EOW MUMBAI Vs Sunil Bherumal Mansinghani Others	
<hr/>				
<u>HEARING BEFORE CHARGE</u>				
2	SPL CASE CBI	100112/2014	The State CBI EOW Vs Pushpesh Kumar Prem Prakash Baid and ors.	
